

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 16 OF 2025

IN THE MATTER OF:

Public Action Committee & Ors.APPLICANT

VERSUS

State of Punjab & Ors.RESPONDENTS

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Filed By:



(SANCHAR ANAND)

Place: New Delhi

Dated: 23.01.2026

Advocate for Respondent No. 3

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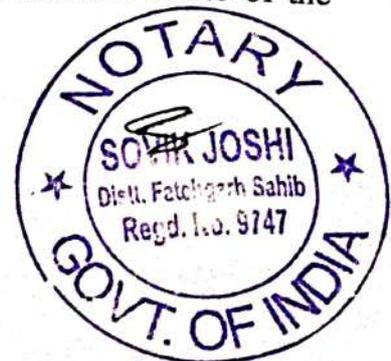
State of Punjab & Ors.RESPONDENTS

COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT

NO. 3

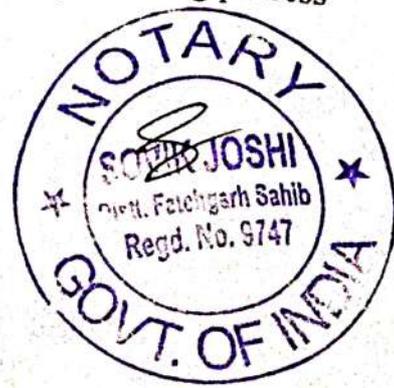
I, Manvir Singh Gill Executive Officer Municipal Council Sirhind Fatehgarh Sahib, to hereby solemnly affirm and declare as under:-

1. That the old dump site of the Municipal Council, Sirhind-Fatehgarh Sahib, near City Road, Hansla chow Sirhind , came into the residential area, resulting in a protest by the city residents and organizations, therefore, as per the directions of the Hon'ble Tribunal, the old dump site has been closed for operation and the daily dumping of garbage in the city has been completely stopped. Notice board is also installed at site to aware people to ensure that no fresh waste is dumped at old dumping site in violation of hon'ble NGTs Directions. Photo of the



Notice Board installed by Municipal Council Sirhind- Fatehgarh Sahib is attached here with as **Annexure R- 1.**

2. That it is submitted that for the remediation of the legacy waste lying at the old dump site, the Municipal Council has unanimously passed Resolution No. 538(A) dated 06.11.2025 at an estimated cost of Rs. 65.00 lakhs (Rupees Sixty-Five Lakhs), which has been sent by the Additional Deputy Commissioner (G) Fatehgarh Sahib to the Additional Chief Secretary, Local Government Department, Punjab for approval. Meanwhile, tendering process has been completed by Municipal Council Sirhind-Fatehgarh Sahib and Work Orders of the same will be issued to executing agency after approval of resolution by the Director Local Government. It is pertinent to mention that 10,000 MT of Legacy Waste. would be remediated by 31st March 2026. A copy of the resolution No. 538(A) dated 06.11.2025 is attached herewith as **Annexure R – 2.**
3. That it is further submitted that the Municipal Council, Sirhind-Fatehgarh Sahib has unanimously passed another Resolution No. 538 (B) dated 06.11.2025 for the construction of a park after remediation at the old dump site at a cost of Rs. 50.00 lakhs (Rupees Fifty Lakhs only), which has been sent by the Additional Deputy Commissioner (G) Fatehgarh Sahib to the Additional Chief Secretary, Local Government Department, Punjab for approval. In the meanwhile, tendering process



has been completed by Municipal Council Sirhind-Fatehgarh Sahib. Work Order will be issued to the executing agency after approval of resolution by Director Local Govt. A copy of the Resolution No. 538 (B) is attached herewith as **Annexure R- 3**.

4. That it is further submitted that the Punjab Pollution Control Board had levied Environment Compensation (EC) of Rs. 108.00 lakhs up on Municipal Council, Sirhind-Fatehgarh Sahib, out of which Rs. 18.00 lakhs have already paid by the Municipal Council and the payment of remaining amount of EC has been unanimously approved by the Municipal Council vide resolution no. 535 dated 06.11.2025 to be paid in equal monthly instalments keeping in view the financial condition of the Municipal Council. This resolution has already sent by the Additional Deputy Commissioner (G) Fatehgarh Sahib to the Additional Chief Secretary, Local Government Department, Punjab for approval. After this approval, further action will be taken regarding the payment of the outstanding amount (Balance amount) of Environment Compensation to the Punjab Pollution Control Board. A Copy of the Resolution No. 535 is attached herewith as **Annexure R- 4**.
5. That it is submitted that The Municipal Council has also constructed One new MRF and 50 of new composte pits and one new SLF for processing of waste at land, comprised in Rakba Bahadurgarh for away from the present dumpsite. It is pertinent to mention that 13 Tons of



Waste is generated daily and same has to be processed accordingly. This place is away from residential areas as per the rules/instructions of the Punjab Pollution Control Board and Municipal Council Sirhind Fatehgarh Sahib has also applied for authorization of new site from the Punjab Pollution Control Board for vide letter no 5052 Dated:- 06.11.2025 and also issued a reminder vide letter no 66 Dated 12.01.2026 to Punjab Pollution Control Board (Copies of both Letters are the attached here with.) In this regard, a joint visit has also been made to the new place by the officials of the Municipal Council, Sirhind-Fatehgarh Sahib and Environmental Engineer, Punjab Pollution Control Board, Regional Office Fatehgarh Sahib. Copies of both letters written by Respondent No. 3 to PPCB are attached as **Annexure R- 5**.

The document has been entered
 in my register at
 Serial No. 177
 Dt. 22 JAN 2026


 Executive Officer
 Municipal Council, Sirhind
 Fatehgarh Sahib.

VERIFICATION :

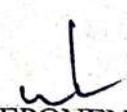
I, Manvir Singh Gill, Executive Officer of Respondent No. 3 (Municipal Council Sirhind-Fatehgarh Sahib) , having registered Office at Sirhind, do hereby solemnly affirm and verify that the contents of this affidavit are true to my knowledge. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this _____ day of January, 2026.

I know the deponent/executant and He/She has signed and R.T.I./L.T.I. Marked in my presence. _____



Certified that the affidavit/SPA/GPA has been readover & explained to the deponent executant who seemed directly to understand the same at the time marking thereof


 DEPONENT
 Executive Officer
 Municipal Council, Sirhind
 Fatehgarh Sahib.

ATTESTED
 AS IDENTIFIED

 NOTARY
 Dist. Fatehgarh Sahib
 (Punjab) India

22 JAN 2026

ANNEXURE R-1**ANNEXURE R-2**

<p>538/A 06.11.2025</p>	<p>Subject: Regarding the remediation of garbage lying at the dump site of the Municipal Council.</p> <p>Report of the in-charge sanitation branch Request regarding the above subject:-Municipal Council, Sirhind-Fatehgarh Sahib is a historical and religious city. There are many historical places in this city such as Aam Khas Bagh, Todar Mall Haveli, Sadna Kasai Mosque, Gurudwara Sri Fatehgarh Sahib, Sri Jyoti Saroop Sahib, Mata Chakreshwari Jain Temple, Mata Naina Devi Temple, Sri Roza Sharif, Shaheed Udham Singh Smark etc. Many religious deras and temples, colleges, universities, schools etc. are located there. About two years ago, the Municipal Council remediated the garbage collected within its limits. At that time, 13 tons of garbage is being generated daily within the limits of the Municipal Council, which is dumped at the dump of the Municipal Council, Sirhind-Fatehgarh Sahib.</p> <p>It is brought to you're the notice of house here that this waste has been measured through the DGPS system. According to which an estimated ten thousand tons of waste is lying at the dump. It is urgent to get this waste remediated</p>
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	<p>because the Shaheedi Jor Mela is coming in the month of December-2025 and the Punjab Pollution Control Board has also issued a show-cause notice to the Municipal Council in this regard as per the instructions issued by the provisions of Solid Waste Management-2016. The hearing of the same was held on 15.10.2025, in which the Chairman, Punjab Pollution Control Board is has issued direction to get the waste lying at the dump remediated as soon as possible. Therefore, the report for the approval of the remedation said waste and the estimated expenditure on it is approx. of Rs. 65.00 lakhs is presented for the approval of the House of the Municipal Council.</p>
	<p>Decision of MC Houses :-MC house unanimously approved the proposal.</p>

ANNEXURE R-3

<p>538/B 06.11.2025</p>	<p>Subject:-Regarding the construction of a park near MRF Shed.</p> <p>As per the report of Engineering Branch that there is a garbage dump near MRF Sed within the limits of the Municipal Council, the case for remediation of which is under the consideration of the Municipal Council. After remediating the garbage from this place, it is proposed to construct a park on the vacant land. Keeping in mind the public interest, the estimated cost of constructing the park and its associated expenses is unanimously approved at Rs. 49.34 lakh. The case is presented for consideration and approval in the general meeting of the Municipal Council.</p>
	<p>Decision of MC Houses :-Keeping in view the public interest, the estimated cost of constructing the park and its associated expenses to the time of rs.49.34 lakh unanimously approved.</p>

ANNEXURE R-4

535 06.11.2025	<p>Subject:- Show cause notice for violations of the Provisions of the Solid Waste Management Rules,2016 and non-deposition of previous Environmental Compensation as well as dumping of solid waste into Hansla Nadi.</p> <p>As per the Report of the in-charge sanitation branch regarding the above subject, it is requested that the Chief Environmental Engineer(B), Punjab Pollution Control Board, Zonal Officer-II, Vatavaran Bhawan, Nabha Road, Patiala-147001(Pb.) wrote a letter No. 1060 dated 06.10.25 which was received of the office receipt No. 1949 dated 13.10.2025 through registered post. Vide Executive Officer he was called to his office on 15.10.25 for hearing. In which in-charge sanitation (the undersigned) along with the Executive Officer attended hearing in Punjab Pollution Control Board Office at Nabha Road Patiala. In which Chief Environmental Engineer(B)give direction that a fine of Rs. 108.00 lakhs was imposed on the Municipal Council by Punjab Pollution Control Board till 31.12.2024. Out of which Rs. 18.00 lakhs have been deposited by the Municipal Council, A show cause notice was issued due to non-deposit of the remaining amount. The report is presented in the general meeting of the Municipal Council House for the consideration.</p>
	<p>Decision of MC Houses :- Keeping in mind the financial condition of the Municipal Council, it is unanimously agreed to pay the remaining amount of Environmental Compensation (EC) in equal monthly instalments over a period of three years.</p>

ANNEXURE R-5**Municipal Council Sirhind-Fatehgarh Shaib**

Distt:-Fatehgarh Sahib

Phone no:-01763-500940-500937,Email:- eomc.sir_fgs@yahoo.co.in

To,

The Chief Environment Engineer(B),
Punjab Pollution Control Board,
Zonal Office-II, Vatavaran Bhawan,
Nabha road, Patiala 147001(Pb)
Letter no:-5052 Dated 06.11.2025

Subject:- Regarding granting Consent to Operate/Authorization of the dump site.

Regarding the above subject, it is requested that the Municipal Council, Sirhind was dumping garbage on the old dumping ground constructed near the MRF shed constructed on its own property near the city road chow. But due to the population around, now this place has come into the residential area. Due to which a case has been filed by the residents in the N.G.T. to shift the existing dump site. Same is now pending in the Hon'ble N.G.T. The Hon'ble N.G.T has issued direction the Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, vide its order dated 03.11.2025:- "we direct the respondent no 3 Executive Officer, Municipal Council, Sirhind Mandi to file affidavit within two weeks disclosing the status of shifting of the site from the present place to another place and also the steps which are being taken to restore the present site to its original position" and has sought a report. The legacy waste lying at this dump site will be remediated soon and the place will be cleaned and the process of constructing a park by plantation at this place will be implemented. In this regard, the House of Municipal Council, Sirhind-Fatehgarh Sahib has approved an amount of approximately Rs. 65.00 lakhs vide its resolution No. 538(A) dated 06.11.2025 and an amount of approximately Rs. 50.00 lakhs for the construction of parks etc. vide resolution No. 538(B) dated 06.11.2025.

It is also worth mentioning here that the Municipal Council is constructing a new MRF shed on the land owned by the Municipal Council at

Rakba Bahadurgarh Bassi Road, Sirhind, which is now quite far away from the residential area. A new SLF is being built and compost pits are also being built for composting after segregation of waste. A joint visit has also been made to the new place by the officers of the Municipal Council, Sirhind-Fatehgarh Sahib and Environmental Engineer Punjab Pollution Control Board, Regional Office Fatehgarh Sahib.

Therefore, it is requested through this letter that grant Consent to operate/Authorization for this place so that the Hon'ble N.G.T. can be informed within the specified time of two weeks.

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

Attached:- 1) Certified copy of resolutions no. 538(A) and 538(B)
2) Orders of the Hon'ble National Green Tribunal

Letter no:-5053-54 Dated:-06.11.2025.

A copy of the above is sent for information and further necessary action:-

1. Additional Deputy Commissioner(G),Fatehgarh Sahib.
2. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

ANNEXURE R-5**Municipal Council Sirhind-Fatehgarh Shaib**

Distt:-Fatehgarh Sahib

Phone no:-01763-500940-500937,Email:- eomc.sir_fgs@yahoo.co.in

Reminder-1

To,

The Chief Environment Engineer(B),
Punjab Pollution Control Board,
Zonal Office-II, Vatavaran Bhawan,
Nabha road, Patiala 147001(Pb)
Letter no:-66 Dated:-12.01.2026

Subject:- Regarding granting Consent to Operate/Authorization of the dump site.

Reference:- In continuation of Office Letter No. 5052 dated:-06.11.2025.

Regarding the above subject and reference, you are requested once again that Municipal Council, Sirhind was dumping garbage on the dumping ground constructed near the MRF shed constructed on the property owned by municipal council near the city road chow. But due to the population around, now this place has come into the residential area. Due to which a case has been filed by the residents in the N.G.T. to shift the existing dump site. Which is now pending in the Hon'ble N.G.T. The Hon'ble N.G.T has directed the Executive Officer, Municipal Council, Sirhind-Fatehgarh Sahib, vide its order dated 03.11.2025, "we direct the respondent no 3 Executive Officer, Municipal Council, Sirhind Mandi to file affidavit within two weeks disclosing the status of shifting of the site from the present place to another place and also the steps which are being taken to restore the present site to its original position" and has sought a report. The Legacy Waste lying at this dump site will be remediated soon and the place will be cleaned and the process of constructing a park by Plantation at this place will be implemented. In this regard, the House of Municipal Council, Sirhind-Fatehgarh Sahib has approved an amount of approximately Rs. 65.00 lakhs through its resolution No. 538(A) dated 06.11.2025 and an amount of

approximately Rs. 50.00 lakhs for the construction of parks etc. through resolution No. 538(B) dated 06.11.2025. Now, the Municipal Council has totally stopped dumping garbage at the old dump site and a notice board has been put up to inform the general public. The photo of the board is attached.

It is also worth mentioning here that the Municipal Council is constructing a new MRF shed on the land owned by the Municipal Council at Rakba Bahadurgarh Bassi Road, Sirhind, which is now quite far from the residential area. In which a new SLF is being built and compost pits are also being built after segregation of waste. A joint visit has also been made to the new place by the officers of the Municipal Council, Sirhind-Fatehgarh Sahib and Environmental Engineer Punjab Pollution Control Board, Regional Office Fatehgarh Sahib.

Therefore, you are once again requested you through this letter to kindly grant the Consent to Operate/Authorization for this place(new dump site) so that the Hon'ble N.G.T. can be informed in this regard.

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.

Attached:- 1) Certified copy of resolutions no. 538(A) and 538(B)
2) Orders of the Hon'ble National Green Tribunal

Letter no:-67-68 Dated:-12.01.2026.

A copy of the above is sent for information and further necessary action:-

1. Additional Deputy Commissioner(G),Fatehgarh Sahib.
2. Environmental Engineer, Punjab Pollution Control Board, Regional Office, Fatehgarh Sahib

Executive Officer,
Municipal Council Sirhind-Fatehgarh Shaib.